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SECTION 3, SUB-SECTION (i)]

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

CORRIGENDUM

New Delhi, the 12th July, 2018

G.S. R. (E). - In the notification of the Government of India in the Ministry of Finance (Department of Revenue) No. 50/2018-Customs, dated the 30th June, 2018, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) vide number G.S.R. 604(E), dated the 30th June, 2018, -

(i) at page 10, in the Table, against serial number 185, in column (2), *for* “2524 10 92 to 2525 10 90 (except 2524 90 21)” *read* “2524 90 12 to 2525 10 90 (except 2524 90 21)”.

(ii) at page 18, in the Table, against serial number 387, in column (2), *for* “3403 90 10 to 3403 90 33” *read* “3404 90 10 to 3404 90 33”.

(iii) at page 18, in the Table, against serial number 388, in column (2), *for* “3403 90 39” *read* “3404 90 39”.

[F.No.354/146/1997 -TRU]

(Gunjan Kumar Verma)
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